## 141 Written Answers

system (PDS) have been increased with et from 1-2-1994 as under :

(Rs. per quintal)

to Questions

Commodity									entral Issu (ex-FCI go						
		Comm	louny						rior to -2-1994	from 1-2-1994					
Wheat .				•	•				330.00	402.00	72.00				
Rice : Common									437.00	537.00	100.00				
Fine									487.00	617.00	1,20.00				
Superfine							-		518.00	<b>648</b> ,00	130.00				

(d) and (e) Central Government bears the burden of a huge amount of food subsidy for making available foodgrains under PDS and other welfare schemes, viz. RPDS/ ITDP etc.

In order to keep the open market prices of wheat and rice at reasonable level, the Food Corporation of India have undertaken open sale of wheat and rice from the Central Pool, This has had a sobering effect on the open market prices of these commodities.

## Amendment of Warehouse Corporation Act

1609. SHRI SOM PAL : Will the Minister of FOOD be pleased to refer to Unstarred Question 3332 given in the Rajya Sabha on 24th December, 1993 and state :

(a) what are the major considerations for amending the Warehouse Corporation Act, 1962 and what are the salient features of the proposed Bill, and

(b) when the new bill is likely to be introduced ?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI KALP NATH RAI) : (a) One of the objectives behind the proposed amendments to the Warehousing Corporations Act is to facilitate the re-organisation of the Board of Directors of the Central Warehousing Corporation with a view, inter-alia, to provide greater representation to professional bodies and other interested sections like farmers etc. Another amendment will facilitate the setting up of

warehouses abroad by the Central Warehousing Corporation, to help in our exports. Certain other amendments are also proposed which would facilitate the smooth functioning of the Central Warehousing Corporation and of the State Warehousing Corporations.

(b) The proposed amendments will be effected after necessary administrative formalities for amending the said Act have been completed.

## भारतीय खाद्य निगम में अस्थायी श्रमिकों को निर्यामत किया जाना

1610. श्री मूल चन्द सोणाः क्या खाद्य मंती यह बताने की कृपा करेंगे कि :

(क) भाषतीय खाद्य निगम के गोदामों और अन्य स्थानों पर तैनात अस्थायी श्रमिकों का राज्यवार ब्योरा क्या है;

(ख) इन श्रमिकों को निथमित करने की नीति/मानदण्ड क्या हैं; और

(ग) पिछले तीन वर्षों में कितने श्रमिकों को नियमित करने की बजाय सेवा से निकाल दिया गया ?

खारा मंत्रालय के राज्य मंत्री (श्री कल्प नाथ राय) : (क) भारतीय खारा निगम के खाराननों को हैंडल करने के लिए लगाए गए श्रमिकों की संख्या काम की माता पर 143

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निर्भंर करते हुए दिन-प्रतिदिन भिन्न-भिन्न होती है । इसके अतिरिक्त, निगम का मेट/ कामगार प्रबंध समिति, सहकारी समिति और ठेका प्रणालियों के माध्यम से लगाए गए श्रमिकों की संख्या पर कोई नियंत्रण नहीं होता है । अतः लगाए गए श्रमिकों की ठीक-ठीक संख्या उप-लब्ध नहीं है ।

(ख) उपयुक्त प्राधिकारी ढारा ठेका श्रम (विनियम और उत्पादन) अधिनियम, 1970 के अधीन निगम में/निगम के अधीन ठेका श्रीमकों को रोजगार देने में रोक लगाने विषयक अधि-सूचना जारी करने के बाद उपलब्ध कार्य की मात्रा, जितनी अवधि के लिए कार्यं उपलब्ध है और रोजगार पर लगाए गए प्रत्येक काम-गार पर प्रतिदिन के लिए लागू कार्यभार के मानदण्डों जैसी कुछ याथार्थंक कसौटी अपना कर कामगारों को नियमित करने के मामलों पर विचार किया जाता है ।

(ग) चूंकि उत्तर के भाग (ख) में उल्लि-खित कसौटी के अनुसार अपेक्षित संख्या में श्रमिकों को नियमित कर दिया गया था, इस लिए भारतीय खाद्य निगम द्वारा किसी श्रमिक को इटाने का प्रग्न ही नहीं उठता ।

## Details of Stock of Rice and Wheat in Government Agencies

1611. SHRI S. S. AHLUWALIA : Will the Minister of FOOD be pleased to state : (a) whether it is a fact that Government have enhanced the prices of wheat and rice old through Fair Price shops under PDS;

(b) the details of prices of wheat and rice as prevailed on January 31 of the year 1990, 1991, 1992 and 1994;

(c) the details of stocks of Wheat and Rice with Government agencies as on the dates mentioned in part (b) above ;

(d) whether Government's attention has been drawn to the fact that in the main foodgrain mandis in Haryana and Punjab prevailing price of even superior quality wheat remained lower than the selling price of the item by PDS which is considered to be the first occasion in the history of PDS that the PDS price of the foodgrains became higher than its price in the open market; and

(e) if so, reaction of Government there-10

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI KALP NATH RAI) : (a) To partially absorb the increase in the procurement prices of wheat and paddy paid to farmers during 1993-94 and consequential increase in their procurement cost, the Central Issue Prices (ex-FCI godown) of wheat and rice issued to the States/Union Territories by Food Corporation of India from the Central Pool for the public distribution system (PDS) have been increased with effect from 1-2-1994 as under :---

(Rs. per quintal)

										Central Issue Price (ex-FCI godown)		
Commodity								Prior to 1-2-94	from 1-2-1994			
Wheat .			-	•				•	330.00	402.00		
Rice : Common			•						437.00	537.00		
Fine			•						497.00	617.00		
Superfine			• .		. •	<i>.</i> .		•	548.00	648 .00		